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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/10478 /A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
The District & Sessions Judge,
Biswanath, Biswanath Chariali

Dated Guwahati, the 16th October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**
Ref:- DJ(BN) 8240, dated 04.10.2023

Sir,

With reference to the above, I am directed to inform you that Smti. Taslima Firdosa, Civil Judge (Jr. Div.)-cum-J.M.F.C., Biswanath, Biswanath Chariali, has been granted permission to avail LTC for the block period of 2022-2025, to travel to Goa from Biswanath Chariali via Guwahati and return from Goa to Biswanath Chariali via Mumbai and Guwahati, along with her husband Shri Rupam Sarma, w.e.f. 14.10.2023 to 20.10.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10479-10482 A.
Copy to:-

Dated 16th October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti. Taslima Firdosa, Civil Judge (Jr. Div.) cum J.M.F.C., Biswanath, Biswanath Chariali, with reference to her letter dated 27.09.2023.
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

sd
16/10/23
REGISTRAR(VIGILANCE)

sd
13.10.2023